



**Central Administrative Tribunal  
Principal Bench**

**OA No. 1737/2017**

New Delhi, this the 11<sup>th</sup> day of February, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Parveen  
S/o Sh. Krishan Lal, Age 23 years  
R/o H. No. 1574 A/11, Nehru Colony  
Rohtak (Haryana).

...Applicant

(None)

**Versus**

Chairman  
Staff Selection Commission (Northern Region)  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi – 110504.

..... Respondents

(By Advocate : Mr. D.S. Mahendru and Ms. Navneet Kaur)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not present on 11.12.2019 also. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

**(Mohd. Jamshed)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

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